

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:722  
ANSWERED ON:27.02.2015  
ROAD PROJECTS OF BRO  
Thakur Shri Anurag Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) the targets and deadlines for completion of strategic road projects in border regions of the country;
- (b) the target for strategic roads along border regions has been completed by the Border Road Organisation till date;
- (c) whether all running projects are expected to finish by the proposed deadlines;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps being taken for expediting the construction of Strategic roads?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) 73 roads are identified as strategic Indo- China border roads (ICBR), out of which 61 roads have been entrusted to Border Roads Organisation (BRO) with a length of 3410 km which were planned to be completed by 2012.

(b) & (c): Out of 61 ICBRs with BRO, 19 roads of length 625 km have been completed and connectivity has been achieved on 24 roads. The revised completion schedule for 42 ICBRs is as under:

- (i) 2015 :16 roads
- (ii) 2016 :13 roads
- (iii) 2017 :9 roads
- (iv) 2018 :2 roads
- (v) Beyond 2018 :2 roads

(d) There are certain delays in execution of road projects mainly due to the following reasons:

- (i) Delay in Forest / Wildlife clearance.
- (ii) Hard rock stretches.
- (iii) Limited working season.
- (iv) Difficulties in availability of construction material.
- (v) Due to natural disaster such as flash flood of Leh in 2010, J&K flood in 2014 and earthquake in Sikkim in 2011, resources are diverted.
- (vi) Delay in land acquisition.

(e) Government has taken following measures to expedite the pace of road projects:

- (i) Chief Secretaries of various State Governments have been requested to constitute Empowered Committees under their chairmanship with Secretaries of concerned departments as members to resolve issues related to land acquisition, forest / wildlife clearance, allotment of quarries etc.

(ii) Ministry of Environment & Forest (MoEF) has given the General Approval under section 2 of forest (conservation) Act, 1980 for diversion of forest land required for construction / widening of roads entrusted to BRO in the area falling within 100 kilometers aerial distance from the Line of Actual Control (LAC) and for link roads between Border Roads in the area within 100 kilometer aerial distance from the Line of Actual Control (LAC) and National Highways / State Highways / Other roads subject to certain conditions.

(iii) Outsourcing has been allowed to augment capacity of BRO.

(iv) Long Term Roll On Work Plan (LTROWP) and Long Term Equipment Plan (LTEP) have been approved.

(v) Enhanced financial and administrative powers have been given to the executives of BRO.